

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

CP(C) 180/00077/2019
in
Original Application No.180/00383/2016

Thursday, this the 30th day of January, 2020

C O R A M :

HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

K.D.Saju, aged 61 years
S/o.Damodharan
(Ex.Assistant Operator (Ice Plant), National Institute of
Fisheries Post Harvest Technology and Training
Kochi – 682 016), residing at Karthika Nivas
Kocherry, Eroor South P.O, Tripunithura
Ernakulam District – 682 306
(Mobile No.8547183342) ... Applicant

(by Advocate: Mr.M.R.Gopalakrishnan Nair)

v e r s u s

1. Mrs.Rajni Sekhry Sibal
Secretary (Fisheries), Government of India
Ministry of Agriculture, Department of
Animal Husbandry and Dairying
Krishi Bhavan, New Delhi – 110 001

2. Dr.Jai Singh Meena, Director-Incharge
National Institute of Fisheries Post Harvest
Technology and Training, Kochi – 682 016 ... Respondents

(By Advocate – Mrs.P.K.Latha,ACGSC)

This application having been heard on 30th January 2020, the Tribunal
on the same day delivered the following :

.2.

O R D E R (ORAL)

Per : Mr.ASHISH KALIA, JUDICIAL MEMBER

Today when the matter came up for hearing, Shri.M.R.Gopalakrishnan Nair, learned counsel for the petitioner submits that the order of this Tribunal has been fully complied with. Hence CP(C) is dismissed as closed. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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List of Annexures

Annexure P-1 - The certified copy of the order dated 31.5.2019 in O.A No.383/2016.

Annexure R-5 - True copy of sanction order dated 13.1.2020.

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